

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 265 of 2013 & 266 of 2013

Dated : 25 August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Appeal No. 265 of 2013

BSES Yamuna Power Ltd., **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra
Mr. Malanika Prasad
Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Sharma for R-1
Mr. A.K. Datta

Appeal No. 266 of 13

BSES Rajdhani Power Ltd. **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra
Mr. Malanika Prasad
Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Pradeep Misra

Mr. Manoj Sharma for R-1
Mr. A.K. Datta

ORDER

Mr. Buddy A. Ranganadhan, learned counsel for the appellant has argued on Issue Nos. 1 to 14.
There are as many as 46 issues.

Post this batch of Appeals for further hearing on **23rd September, 2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

ss/rkt